

**IN THE HIGH COURT OF BOMBAY AT GOA****W. P. No. 132 of 2020****Pandurang Vishnu Mahatme (Dec.)****Thr. Gitadevi P. Mahatme,****Thr. Her Attr.****Sayindandan S. Satordekar****..... Petitioners****V e r s u s****Otto Jaime Hamilton P. De Souza and anr.****..... Respondents****Mr. A. D. Bhohe, Advocate with Adv. Mr. Chiraj Angle for the Petitioner.****Mr. Sagar Rivankar, Advocate for the Respondents.****CORAM: DAMA SESHADRI NAIDU, J.****DATE: 31st JULY, 2020.****ORDER:**

The learned counsel for both parties agree that originally the Court desired the matter listed on 7/8/2020 at their request, but now it has been listed prematurely.

2. Post the matter on 7/8/2020.

**DAMA SESHADRI NAIDU, J.****AP/-**